



**Central Administrative Tribunal  
Principal Bench, New Delhi**

**O.A. No.466/2021  
MA No.583/2021**

**This the 01<sup>st</sup> day of March, 2021**

(Through Video Conferencing)

**Hon'ble Mr. A. K. Bishnoi, Member (A)  
Hon'ble Mr. R.N. Singh, Member (J)**

Harpreet Singh [age 38 years 9Approx.)]  
S/o Shri Joginder Singh  
Working as Programme Assistant in Hostel Section  
A.I.I.M.S., New Delhi – 110 029.  
R/o :- H. No. L-99, 2<sup>nd</sup> Florr, Gali No.21  
New Mahavir Nagar,  
New Delhi – 110 018. .... Applicant

(Through Advocate : Shri A.K. Bhakt)

**Versus**

1. The Director  
A.I.I.M.S, Ansari Nagar  
New Delhi – 110 029.
2. The Chief Administrative Officer  
Administrative Block  
A.I.I.M.S., Ansari Nagar  
New Delhi – 110 029.
3. The Sr. Administrative Officer  
Recruitment Cell  
A.I.I.M.S., Ansari Nagar  
New Delhi – 110 029. .... Respondents

(Through Advocate Shri V.S. R. Krishna)

## **ORDER (Oral)**



### **Hon'ble Mr. R. N. Singh, Member (J):**

The present OA has been filed by the applicant praying therein the directions to the respondents to consider the representations dated 31.08.2020 and 12.10.2020 and further to direct the respondents to issue recommendations to the Dy. General Manager, M/s BECIL for appointment to the post of Programmer under the respondents.

2. The applicant has sought directions to the respondents to consider his regularisation to the post of Programmer, Programme Assistant qua instead of Gasman with all consequential benefits.

3. After arguing at length, learned counsel for the applicant seeks permission to withdraw the OA with liberty, in accordance with law. Permission is granted. OA stands dismissed as withdrawn, with liberty in accordance with law. Pending MA also stands disposed of, accordingly.

**(R.N. Singh)  
Member (J)**

**(A. K. Bishnoi)  
Member (A)**

*Ravi/sarita/uma*

